

ITEM NO.803
(Mentioning)

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).8408/2019

(Arising out of impugned final judgment and order dated 16-08-2019
in U/S 482/378/407 No.644/2016 passed by the High Court Of
Judicature At Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 21-09-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Suyash Srivastava, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Rohit K. Singh, AOR

UPON being mentioned, the Court made the following

O R D E R

This matter was mentioned today.

We are not inclined to pass any order.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR